

THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI DIVISION – 1,
MUMBAI

CA(CAA)-236/230-232/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.08.2018**

NAME OF THE PARTIES: **KAA VEE RETAIL INFRA PVT. LTD.**

SECTIONS OF THE COMPANIES ACT : Section 230-232 OF THE C.A., 2013

ORDER

21. CA(CAA)-236/230-232/MB/2018

Wrongly on Board.



SDI-

RAVIKUMAR DURAISAMY
Member (Technical)



SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)